

2. That the Hospital shall serve as general Public Hospital with at least 25% of the beds reserved for free treatment for the weaker section of the society.
3. The OPD of the Hospital will provide free service to the patients falling in the indigent category.
4. The Hospital shall take part in the National Health Program for which its services may be called by the Directorate of the Health Service/Ministry of Health.
5. The Hospital shall earmark a separate area for Maternity and Child Health Center which will be available free of cost for the Community.
6. In case of surgical unit, hospital will provide facility for sterilization on such payment as may be fixed by Delhi Government/Government of India from time to time.
7. The land shall be used by the society for the purpose of construction of Hospital and essential nursing and medical staff quarters and for no other purpose whatsoever.
8. The land shall not be transferred/sub-leased to any other organization by the society without prior permission of the DDA obtained in writing.
9. In case violation of any of the conditions imposed the Delhi Government/ Government of India would be free to resume the title of land.
10. The construction of the Hospital and essential staff quarters will have to be completed within a period of 02 or 03 years from the date of handing over the possession of plot.
11. The society shall be bound by the architectural controls as may be prescribed by the Director (Plg.)/Chief Architect, DDA.
12. The Hospital shall execute lease deed at thereon expense as and when called upon to do so.
13. The construction plan should be got approved from the local body/DDA before taking any construction on the plot.

Cleanliness and beautification schemes in Bihar

†1325. SHRI RAM NATH THAKUR: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that a number of schemes have been started by Government towards cleanliness and beautification of big and small cities in the country;

† Original notice of the question was received in Hindi.

(b) if so, the details thereof; and

(c) the cities of Bihar covered under this scheme, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (RAOINDERJIT SINGH): (a) to (c) Government of India has launched Swachh Bharat Mission (Urban) on 2nd October, 2014 with a goal to make urban India 100 per cent Open Defecation Free (ODF) and ensure 100 per cent scientific management of Municipal Solid Waste (MSW) in all 4,041 statutory towns as per 2011 Census including 139 statutory cities in Bihar by 2nd October 2019.

Launching of 83 smart city projects

1326. SHRI C. M. RAMESH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that 83 Smart City Projects have recently been launched by the Prime Minister;

(b) if so, the details of cities where projects have been launched and details of projects, launched city-wise;

(c) the details of 'quick win projects' undertaken in the above 83 projects;

(d) by when the remaining cities are going to be launched; and

(e) the time frame to complete projects in the above 83 cities, city-wise?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (RAOINDERJIT SINGH): (a) to (c) Yes, Sir. The Smart Cities selected in Round 1 had identified certain quick win projects for unveiling on 25th June 2016 *i.e.*, the first anniversary of the launch of the Smart Cities Mission. 68 Projects of 13 cities were launched in their respective cities. Out of these 68 projects, 14 projects of Pune were launched by the Prime Minister at Pune. Details are given in the Statement (*See below*).

(d) The implementation of the Smart Cities Mission at city level is done by a Special Purpose Vehicle (SPV). After establishment of SPVs, Project Management Consultants (PMCs) have to be procured by SPVs to convert the Smart City Proposals (SCPs) into Projects. The details of projects with their timelines are given in the Smart City Proposals (SCPs) of the Cities. The SCPs are available on Mission website (www.smartcities.gov.in). Presently, SPVs are in the process of procuring the PMCs.

(e) The details of likely date of completion of the 68 quick win projects are given in the above Statement.